

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

HC.XXX VII-38/2015/ 1266/R. Cell.

Dated Guwahati the 11<sup>th</sup> February, 2016

The Hon'ble Gauhati High Court has been pleased to notify that the following Judicial Officer has been provisionally recommended for regular promotion from Grade-III to Grade-II of Mizoram Judicial Service:

Sl. No.	Name of the Officer
1	Shri Birthoilal Sakachep, Civil Judge-cum-JMFC

By Order,

*Sd/-*

Registrar (Vigilance)-cum-  
In Charge, Recruitment Cell

HC.XXX VII-38/2015/ 1266A/R. Cell.

Dated Guwahati the 11<sup>th</sup> February, 2016

**Copy to:-**

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Judicial/Admn./Estt.), Gauhati High Court, Guwahati.
3. Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, for favour of information of his Lordship.
4. Registrar, Gauhati High Court, Aizawl Bench, Aizawl, Mizoram for information and necessary action.
5. Joint Registrar (Admin-I/Admin-II/Judicial/Recruitment/PM&P/Vig.&Esstt.), Gauhati High Court, Guwahati.
6. Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. System Analyst for uploading the Notification in the official website of the High Court, immediately under Promotion/Transfer titled "Notification regarding regular promotion of Judicial Officer from Grade-III to Grade-II of Mizoram Judicial Service".
9. PS to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati for favour of his Lordship's kind information.
10. PS to Hon'ble Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati for favour of her Ladyship kind information.
11. Administrative Officer (J), \_\_\_\_\_ Gauhati High Court, Guwahati.
12. The High Court Notice Board.
13. The Order File.

*M.A. All*

Registrar (Vigilance)-cum-  
In Charge, Recruitment Cell